

Speed Post

लेडी हार्डिंग मेडिकल कॉलेज एव श्रीमती सुचेता कृपलानी अस्पताल, नई दिल्ली.  
LADY HARDINGE MEDICAL COLLEGE & S.S.K. HOSPITAL, NEW DELHI.  
(अपर चिकित्सा अधीक्षक कार्यालय)

(OFFICE OF ADDITIONAL MEDICAL SUPERINTENDENT)

F.No.LHMC/AMS A&E/2023/257

Dated: 24.04.2023

To,  
Hon'ble Principle District &  
Session Judge,  
Headquarter,  
Tis Hazari Court,  
New Delhi



**Sub: - Reg. summons received from Hon'ble courts in LHMC &SSKH.**

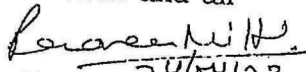
Sir,

This is to inform you that summons from Hon'ble Courts are received for verification of signatures on MLCs and MEs made in the hospital. It is the duty of the hospital to provide assistance to Court in such matters. In any scenario, if the doctor who has made the MLC is still working with the institute, he/she will be sent to verify his signatures and provide his testimony.

However, in many cases, the summons are received for MLCs and MEs which have been made several years back. In such cases, the doctor who has made the MLC has usually left the institute. However, it is the endeavor of the hospital to provide all possible assistance to the Court, and therefore, a person from the MRD will be deputed as a Liaison Officer for Court purposes, and will carry the Register bearing signatures, address and other contact details of the doctor who made the MLC, along with the copy of MLC which was made at the hospital and retained with the hospital. Director LHMC/AMS will depute a Liaison Officer for this purpose from the MRD of LHMC.

For all purposes where the Court requires an opinion the Hon'ble court may authorize Director/MS, LHMC to designate another doctor from the concerned department to opine on the case and render assistance to the Hon'ble Court.

The undersigned, on behalf of Director LHMC, expresses the commitment of LHMC to provide all possible assistance to Hon'ble Courts in such and all other matters.

  
24/04/23  
Dr. Praveen Mittal  
AMS (H1), LHMC & SSKH  
डॉ. प्रवीण मिश्रा / Add. Medical Superintendent  
अपर चिकित्सा अधीक्षक / Add. Medical Superintendent  
ले. हा. मे. अ. एव. श्रीमती सु. कृ. अस्पताल, नई दिल्ली-110001  
LHMC & Smt. S.K. Hospital, New Delhi-110001  
स्वास्थ्य एवं परिवार कल्याण विभाग, भारत सरकार  
Ministry of Health & Family Welfare, Government of India

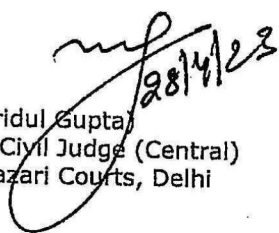
**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

No. 15920 - 16075 /ACJ(Central)/2023

Delhi, Dated the 28 APR 2023

I have been directed to forward herewith the copy of letter bearing dy. no. 2394 dated 25.04.2023 received from Dr. Praveen Mittal, AMS (H1), LHMC & SSK Hospital, Delhi, for information to:-

1. The PS to Ld. Principal District & Sessions Judges (HQs), Delhi.
2. The PS to Ld. Principal District & Sessions Judge (West), Tis Hazari Courts, Delhi.
3. All the Judicial Officers posted at Central & West Districts, Tis Hazari Courts, Delhi.
4. R & I Branch for uploading on LAYERS/Centralized website also.

  
(Mridul Gupta)  
Administrative Civil Judge (Central)  
Tis Hazari Courts, Delhi